

S.No	Name of Court	Commercial District	Case Type	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	No. of days between the final hearing and Judgment	No. of days between the adjournment granted
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	Suit for Recovery	CS COMM-268/2023	14.02.2023	01.08.2024	534	21	1
			Execution Petition	EX. COMM-576/2023	24.11.2023	02.08.2024	254	41	1
			Suit for Recovery	CS COMM-2090/2022	02.09.2022	02.08.2024	706	30	2
			Suit for Recovery	CS COMM-1553/2023	05.12.2023	05.08.2024	246	38	1
			Suit for Recovery	CS COMM-387/2020	22.02.2019	09.08.2024	1995	19	3
			Suit for Recovery	CS COMM-419/2023	06.03.2023	12.08.2024	527	33	2
			Suit for Recovery	CS COMM-226/2023	06.02.2023	20.08.2024	561	27	1
			Suit for Recovery	CS COMM-1845/2022	21.07.2022	24.08.2024	765	27	2
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	CS (COMM)	765/2023	09.05.2023	05.08.2024	455	33	2
			CS (COMM)	1406/2021	16.04.2021	06.08.2024	1215	11	NIL
			OMP (COMM)	10/2024	30.01.2024	12.08.2024	192	38	NIL
			OMP (COMM)	140/2023	17.08.2023	20.08.2024	368	12	2
			CS (COMM)	3294/2021	13.09.2021	21.08.2024	1074	23	1
			CS (COMM)	913/2023	05.06.2023	29.08.2024	3369	17	NIL
			CONTEMPT PETITION	20/2023	18.11.2023	30.08.2024	282	120	NIL
3	SH. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	Central	Suit for Recovery	937/2023	08.06.2023	01.08.2024	420	1	2
			Suit for Recovery	2081/2022	01.09.2022	03.08.2024	707	1	2
			Suit for Recovery	6362/2018	06.10.2018	07.08.2024	2165	1	4
			Suit for Recovery	1005/2023	11.07.2023	14.08.2024	400	1	1

Suit for Recovery	1179/2023	24.08.2023	17.08.2024	360	1	1
Suit for Recovery	91/2023	13.01.2023	21.08.2024	586	1	1
Suit for Recovery	534/2023	27.03.2023	01.08.2024	493	1	2
OMP I COMM	283/2024	03.04.2024	02.08.2024	121	1	0
MISC. DJ	289/2024	27.03.2024	03.08.2024	129	1	0
Suit for Recovery	254/2023	10.02.2023	03.08.2024	540	1	1
Suit for Recovery	1609/2023	19.12.2023	05.08.2024	230	1	1
Suit for Recovery	468/2024	16.04.2024	05.08.2024	111	1	0
Suit for Recovery	928/2023	07.06.2023	07.08.2024	427	1	2
OMP I COMM	236/2024	19.03.2024	07.08.2024	141	1	0
EXECUTION	306/2024	31.07.2024	09.08.2024	9	1	0
OMP I COMM	129/2024	02.03.2024	09.08.2024	160	1	0
OMP I COMM	128/2024	02.03.2024	09.08.2024	160	1	0
OMP I COMM	130/2024	02.03.2024	09.08.2024	160	1	0
Suit for Recovery	1336/2022	27.05.2022	12.08.2024	308	1	2
Suit for Recovery	273/2024	21.02.2024	12.08.2024	173	1	0
Suit for Recovery	87/2024	12.01.2024	12.08.2024	215	1	0
Suit for Recovery	737/2023	03.05.2023	13.08.2024	215	1	0
Suit for Recovery	2202/2022	19.09.2022	13.08.2024	695	1	2
Suit for Recovery	434/2024	05.04.2024	14.08.2024	68	1	0
EXECUTION	233/2024	07.06.2024	14.08.2024	68	1	0

			Suit for Recovery	433/2024	05.04.2024	14.08.2024	131	1	0
			MISC. DJ	212/2024	20.03.2024	16.08.2024	150	1	0
			Suit for Recovery	1262/2023	22.09.2023	22.08.2024	340	1	0
			OMP I COMM	331/2024	19.04.2024	23.08.2024	126	1	0
			Suit for Recovery	1203/2022	06.05.2022	23.08.2024	840	1	0
			Suit for Recovery	449/2024	09.04.2024	24.08.2024	137	1	0
			Suit for Recovery	1727/2022	13.07.2022	27.08.2024	776	1	1
			Suit for Recovery	803/2023	15.05.2023	27.08.2024	470	1	0
			CONTEMPT PETITION	14/2023	16.09.2023	27.08.2024	346	1	1
			Suit for Recovery	423/2023	06.03.2023	27.08.2024	540	1	1
			Suit for Recovery	1726/2022	13.07.2022	27.08.2024	776	1	2
			OMP I COMM	619/2024	10.07.2024	28.08.2024	49	1	0
			OMP I COMM	620/2024	10.07.2024	28.08.2024	49	1	0
			Suit for Recovery	925/2023	06.06.2023	28.08.2024	450	1	1
			OMP I COMM	671/2024	22.07.2024	29.08.2024	38	1	0
			OMP I COMM	672/2024	22.07.2024	29.08.2024	38	1	0
			OMP I COMM	673/2024	22.07.2024	29.08.2024	38	1	0
			OMP I COMM	626/2024	15.07.2024	30.08.2024	46	1	0
			EXECUTION	201/2023	11.04.2023	30.08.2024	507	1	2
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	Central	RECOVERY	CS (COMM)/223/2023	06-02-2023	01-08-2024	539 DAYS	7 DAYS	ONE
			RECOVERY	CS (COMM)/1169/2023	19-08-2023	02-08-2024	349 DAYS	SAME DAY	NIL

			RECOVERY	CS (COMM)/51/2022	03-01-2022	08-08-2024	948 DAYS	12 DAYS	NIL
			RECOVERY	CS DJ/490/2020	24-09-2020	13-08-2024	1419 DAYS	19 DAYS	ONE
			PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/151/2023	31-08-2023	14-08-2024	349 DAYS	2 DAYS	NIL
			RECOVERY	CS DJ/2070/2018	03-07-2018	17-08-2024	2237 DAYS	16 DAYS	ONE
			PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/141/2023	18-08-2023	22-08-2024	370 DAYS	SAME DAY	NIL
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	NIL						
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	NIL						
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	CS(COMM)	499/2023	21.03.2023	14.08.2024	512	7	0
			CS(COMM)	829/2021	08.03.2021	24.08.2024	1265	16	0
			CS(COMM)	1404/2023	26.10.2023	31.08.2024	315	3	0
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	RECOVERY	CS (COMM)-622/23		03.08.2024	479 DAYS	42	2
			RECOVERY	CS(CoMM)-1217/23		09.08.2024	340 DAYS	3	1
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/17/24		12.08.2024	159 DAYS	40	1
			RECOVERY	CS (COMM)-540/23		13.08.2024	504 DAYS	29	4
			RECOVERY	CS (COMM)-634/23		13.08.2024	484 DAYS	61	4
			RECOVERY	CS (COMM)-539/23		16.08.2024	507 DAYS	72	4
			RECOVERY	CS (COMM)-303/23		20.08.2024	519 DAYS	27	1
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	CS	CS/COMM./1006/2023	11-07-2023	09-08-2024	395		
			CS	CS/COMM./169/2021	15-01-2021	01-08-2024	1294		
			CS	CS/COMM./1128/2021	30-03-2021	16-08-2024	1235		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						

11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
14	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL						
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL						
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL						
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	NIL						
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	NIL						
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	NIL						
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	South	NIL						
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	South	NIL						
25	SH. SANDEEP YADAV	South	NIL						
26	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	South	NIL						
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	NIL						
28	SH. LAL SINGH, DISTRICT JUDGE	South-East	CS (COMM)	01/2022	03-01- 2022	09-08- 2024	946	--	--
			CS (COMM)	641/2022	06-07- 2022	20-08- 2024	776	--	--

			CS (COMM)	1095/2023	06-12-2023	30-08-2024	268	--	--
29	<b>MS. NEELAM SINGH, DISSTRIC JUDGE</b>	South-East	Commerical Cases	CS (COMM)/644/2021	12/23/21	8/2/24	953	7	YES
				CS (COMM)/2/2022	1/3/22	8/2/24	942	1	NO
				CS DJ/703/2022	8/8/22	8/2/24	725	1	NO
				CS (COMM)/263/2023	3/16/23	8/2/24	505	1	NO
				CS (COMM)/216/2020	8/22/20	8/2/24	1441	8	YES
				CS (COMM)/490/2021	10/29/21	8/2/24	1008	8	YES
				CS (COMM)/628/2021	12/17/21	8/2/24	959	6	YES
				CS (COMM)/299/2023	3/27/23	8/5/24	497	7	YES
				CS (COMM)/349/2023	4/11/23	8/5/24	482	1	NO
				CS DJ/683/2018	5/4/18	8/12/24	2292	1	NO
				CS (COMM)/171/2024	3/13/24	8/20/24	160	1	NO
				CS (COMM)/323/2024	4/27/24	8/20/24	115	1	NO
				CS (COMM)/872/2022	8/30/22	8/21/24	722	1	NO
				CS (COMM)/1066/2022	10/31/22	8/22/24	661	N/A	NO
				CS (COMM)/374/2023	4/20/23	8/27/24	495	1	NO
				CS (COMM)/793/2023	8/25/23	8/27/24	368	N/A	NO
				CS (COMM)/867/2023	9/26/23	8/27/24	336	N/A	NO
				CS (COMM)/114/2024	2/20/24	8/27/24	189	N/A	NO
				CS (COMM)/370/2023	4/19/23	8/30/24	499	12	YES
				CS (COMM)/197/2024	3/19/24	8/30/24	164	N/A	NO

				CS (COMM)/42 9/2021	9/30/21	8/31/24	1066	1		NO
				CS (COMM)/11 60/2022	11/30/22	8/31/24	640	1		NO
				CS (COMM)/44 3/2023	5/6/23	8/31/24	483	10		YES
				CS (COMM)/52 2/2023	5/30/23	8/31/24	459	2		NO
30	SH. AJAY KUMAR JAIN	South-East	NIL							
31	MS. ANU GROVER BALIGA	South-East	NIL							
32	SH. BHUPESH KUMAR	South-East	NIL							
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	NIL							
34	Ms. Nirja Bhatia, LD, DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	South-East	NIL							
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	NIL							
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	East	NIL							
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	NIL							
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	NIL							
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	Shahdara	NIL							
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL							
41	SH. SURENDER S. RATHI	Shahdara	NIL							
42	Sh. Pawan Kumar Matto DJ (COMM-04)	Shahdara	NIL							

43	<b>MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)</b>	North-West	NIL						
44	<b>SH.VINOD YADAV</b>	North-West	NIL						
45	<b>SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)</b>	North	NIL						
46	<b>SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)</b>	SOUTH WEST	COMMERCIAL SUIT	CS COMM. 220/2021	18.09.2021	06.08.2021	1053	NIL	2
			COMMERCIAL SUIT	CS COMM. 58/2022	15.02.2022	08.08.2024	905	NIL	2
			COMMERCIAL SUIT	COUNTER CLAIM 01/2023	12.01.2023	08.08.2024	574	NIL	2
			COMMERCIAL SUIT	CS COMM. 440/2023	20.09.2023	27.08.2024	342	NIL	1
			COMMERCIAL SUIT	CS COMM. 126/2023	14.03.2023	28.08.2024	533	NIL	NIL
			COMMERCIAL SUIT	CS COMM. 47/2024	19.01.2024	29.08.2024	223	NIL	1
47	<b>SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.</b>	SOUTH WEST	Commercial Suit	CS (COMM)/ 231/2022	18-05-2022	12-08-2024	283	9	NIL
			Commercial Suit	CS (COMM)/ 360/2023	02-08-2023	08-08-2024	372	8	1
			Commercial Suit	CS (COMM)/ 495/2023	25-10-2023	03-08-2024	817	5	NIL
48	<b>SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03</b>	SOUTH WEST	NIL						
49	<b>SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03</b>	SOUTH WEST	CS(COMM)	94/2023	25.02.2023	03.08.2024	525 DAYS	5 DAYS	2
			CS(COMM)	174/2021	13.08.2021	17.08.2024	1100 DAYS	19 DAYS	1
			OMP(COMM)	71/2023	09.02.2023	21.08.2024	559 DAYS	19 DAYS	2